THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong the 20th November, 2023

No.HCM.II/59/2013/-Estt/31: In supercession of any previous order(s)/notification(s) to this effect and until further order(s), the Hon'ble the Chief Justice(Acting) is pleased to appoint the following to function as Reporting Authority, Reviewing Authority and Accepting Authority for the purpose of assessment of ACRs of the officers and staff of this Registry:

| Class of Posts | Reporting Authority | Reviewing Authority | Accepting Authority |
|--|----------------------------|------------------------|--|
| Class-I officers and Judicial Officers posted in the Registry | - | - | The Hon'ble the Chief Justice. |
| Private Secretaries/Court Masters attached to the Hon'ble the Chief Justice/Hon'ble Judges | - | - | Hon'ble the Chief Justice/Hon'ble Judge concerned. |
| Class-II | Registrar (Administration) | Registrar General. | Hon'ble Senior most Judge. |
| Class – III Class IV | Deputy Registrar- 2 | Joint Registrar-2 | Registrar (Administration) |

By order,

REGISTRAR GENERAL

Memo No.HCM.II/59/2013/-Estt/31-A Dated, Shillong the 20th November, 2023 Copy to:

- 1. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
- 3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship
- 4. The Registrars/Joint Registrar/Deputy Registrar/Assistant Registrar(Estt.) concerned for favour of kind information and necessary action.
- 5 The System Analyst, High Court of Meghalaya with a request to upload this Notification on the High Court website.

6. Office file.

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REGISTRAR GENERAL